

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
Food Safety and Standards Authority of India
(खाद्य सुरक्षा और मानक अधिनियम २००६ के तहत स्थापित वैधानिक प्राधिकरण)
(A Statutory Authority established under Food Safety & Standards Act, 2006)
(गुणवत्ता आश्वासन प्रभाग)
(Quality Assurance Division)
एफ.डी.ए भवन, कोटला रोड, नई दिल्ली - ११०००२
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated the 11th August, 2022

आदेश
ORDER

Subject: Suspension of MATS India Private Limited, Laboratory Service Division Chennai-reg.

MATS India Private Limited, Laboratory Service Division, Chennai bearing FSSAI Reg. No. 37/S/FSSAI/2016 and NABL Certificate No. TC-5358 was recognized and notified by FSSAI u/s 43(1) of FSS Act, 2006 vide Gazette Notification S.O. 3648 (E) dated 06th December, 2016 for chemical and biological scope of testing for the purpose of carrying out the analysis of food sample under Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder.

2. It is noted that MATS India Private Limited, Laboratory Service Division, Chennai has been suspended by NABL w.e.f 06th August, 2022 as per the conditions 4 and 5 of clause 4.4 of the NABL Document No. 216.

3. Thus, due to the suspension of the aforementioned laboratory by NABL, MATS India Private Limited, Laboratory Service Division, Chennai is hereby suspended w.e.f. 06th August, 2022 from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder as per regulation clause 10(2) read with clause 10(1)(iii) of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018.

4. This issues with the approval of Competent Authority.

(स्वीटी बेहेरा)
(Sweety Behera)
निदेशक (गुणवत्ता आश्वासन)
Director (Quality Assurance)

प्रति:

१. मैट्स इंडिया प्राइवेट लिमिटेड (प्रयोगशाला सेवा प्रभाग), चेन्नई नंबर: 1 ए, 1 बी, पेरुमल कोइल स्ट्रीट, नेरकुंडम, चेन्नई-60010।

To

1. MATS India Pvt. Ltd (Laboratory Services Division), Chennai No.: 1A, 1B, Perumal Koil Street, Nerkundram, Chennai-60010.

प्रतिलिपि:

- राज्य खाद्य सुरक्षा आयुक्त (सभी राज्य/संघ राज्य क्षेत्र).7
8. सभी अधिकृत अधिकारी और नामित अधिकारी, एफएसएसएआई
 9. सीईओ, एनएबीएल, नई दिल्ली

Copy to:

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

सूचना के लिए प्रतिलिपि:

7. अध्यक्ष के पीपीएस, एफएसएसएआई, नई दिल्ली
8. सीईओ के निजी सचिव, एफएसएसएआई, नई दिल्ली
9. कार्यकारी निदेशक (आरसीडी), एफएसएसएआई, नई दिल्ली
10. निदेशक (आयात), एफएसएसएआई, नई दिल्ली - एफआईसीएस में आवश्यक परिवर्तन के लिए।
11. प्रमुख (आरसीडी), एफएसएसएआई
12. सीआईटीओ एफएसएसएआई, नई दिल्ली-एफएसएसएआई वेबसाइट पर अपलोड करने के लिए

Copy for information to:

1. PPS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. Executive Director (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
5. Head (RCD), FSSAI
6. CITO FSSAI, New Delhi-for upload on the FSSAI website